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Title: Need to restore supply of the Indane Gas Cylinders in Udupi and Dakshina Kannada districts of Karnataka.

SHRI K. JAYAPRAKASH HEGDE (UDUPI-CHICKMAGALUR): Thank you, Madam. The consumers of Indane cooking Gas cylinders of Udupi and Dakshina Kannada district of Karnataka are facing acute supply problems since January 2012. Their supplies have been dropped to rock bottom, that is, nearly 20 per cent of their normal requirements. ...(*Interruptions*) The distributors are also facing problems as they are unable to supply LPG refills to the consumers. ...(*Interruptions*)

अध्यक्ष महोदया: उनकी मेडन स्पीच है।

â€¦(व्यवधान)

SHRI K. JAYAPRAKASH HEGDE : The customers are highly annoyed due to the delayed supply of LPG refills to them. Their principal M/s Indian Oil Corporation say that their plant is located at Shimoga and the Plant is running dry owing to non-supply of product by Mangalore LPG Import Facilities (MLEF). This plant has to receive product from MLIF by road through tankers. ...(*Interruptions*)

As a result of these, Indane customers are hard pressed for their cooking gas requirements and blame Indane distributors, who are also in a helpless condition. The present condition of Indane is that the consumer has to book their LPG refill and wait for more than a month to get the filled cylinder. Even commercial cylinders, which are priced at very high level compared to domestic cylinder, are not being supplied to Indane distributors....(*Interruptions*)

MADAM SPEAKER: Please conclude.

...(*Interruptions*)

SHRI K. JAYAPRAKASH HEGDE: I urge upon the Union Government to take immediate action to restore the normalcy in supply of the Indane Gas cylinders in Udupi and Dakshina Kannada district....(*Interruptions*)

MADAM SPEAKER: Shri P.L. Punia is allowed to associate with the matter raised by Shri K. Jayaprakash Hegde.

12.23½ hrs.

*At this stage, Shrimati Bijoya Chakravarty, Shri Ravindra Kumar Pandey
and some other hon. Members came and stood on the floor near the Table.*

...(*Interruptions*)

MADAM SPEAKER: Take your seat. Please sit down. Go back to your seats.

...(*Interruptions*)

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): This is 'Zero Hour'â€¦....(*Interruptions*) You cannot force me to reply. ...(*Interruptions*) If you, everyday, create practice by ...(*Interruptions*) I am not going to speak. ...(*Interruptions*) I am not going to speak if you get up. ...(*Interruptions*)

अध्यक्ष महोदया: अब वे जवाब दे रहे हैं, आप बैठ जाइये।

SHRI PRANAB MUKHERJEE: If you force me, I am not going to speak....(*Interruptions*) If you get up....(*Interruptions*) This is not the way.â€¦. (*Interruptions*) Please see the Rule. When the Speaker says, we can do....(*Interruptions*) We are bound to do it. ...(*Interruptions*) We want to do it.

MADAM SPEAKER: The House stands adjourned to meet again at 2 p.m.

12.24 hrs

The Lok Sabha then adjourned till Fourteen

of the Clock.

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14.01 hrs

The Lok Sabha re-assembled at One Minute past Fourteen of the Clock

(Shri P.C. Chacko *in the Chair*)

SUBMISSIONS BY MEMBERS.....contd

(i)Re: REPORTED IRREGULARITIES IN

AIRCEL-MAXIS DEAL

â€¦(व्यवधान)

श्री गणेश सिंह (सतना): सभापति महोदय, यह आपसे कुछ कहना चाहते हैं। ... (व्यवधान)

...(Interruptions)

MR. CHAIRMAN: Please sit down. We will come to that.

Shri P. Chidambaram is to make a statement now.

...(Interruptions)

SEVERAL HON. MEMBERS: About what?

...(Interruptions)

THE MINISTER OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): It is in replying to you. Please sit down. ... (Interruptions)

MR. CHAIRMAN: Listen to that statement.

...(Interruptions)

SHRI P. CHIDAMBARAM: I am replying to you. ... (Interruptions) Please ask them to sit down. You have made a statement and I am replying to you. ... (Interruptions) Please sit down. ... (Interruptions)

श्री विलास मुत्तेमवार (नागपुर): उनकी बात सुन लीजिए।

...(Interruptions)

MR. CHAIRMAN: You address the Chair and make the statement.

...(Interruptions)

SHRI P. CHIDAMBARAM: Sir, you cannot make an allegation and get away with it. ...(Interruptions) They cannot make an allegation and get away with it. They are hon. Members of Parliament. Let them sit down and I will make a statement. ...(Interruptions)

MR. CHAIRMAN: Why do you not just listen?

...(Interruptions)

MR. CHAIRMAN: Now you listen to the statement.

...(Interruptions)

SHRI P. CHIDAMBARAM: Why are you afraid to listen to the reply? ...(Interruptions)

MR. CHAIRMAN: You can make the statement please.

...(Interruptions)

SHRI P. CHIDAMBARAM: This morning, an hon. Member of Parliament made allegations in this House against me and a member of my family, but no notice was issued ...(Interruptions)

MR. CHAIRMAN: A Minister can make a statement. I have allowed him to make a statement. You listen to his statement please.

...(Interruptions)

SHRI P. CHIDAMBARAM: You are afraid. ...(Interruptions) You are scared. ...(Interruptions) When you have made an allegation, you listen to the reply. ...(Interruptions)

MR. CHAIRMAN: Please take your seats.

...(Interruptions)

SHRI P. CHIDAMBARAM: Sir, this morning, a Member of Parliament made allegations against me and a member of my family....(Interruptions)

MR. CHAIRMAN: Nothing will go on record.

(Interruptions) â€¦*

14.03 hrs

At this stage, Shri P. Kumar and some other hon. Members came and stood on the floor near the Table.

...(Interruptions)

14.04 hrs.

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At this stage, Shri Ganesh Singh and some other hon. Members came and stood on the floor near the Table.

...(Interruptions)

SHRI P. CHIDAMBARAM: No notice was issued under Rule 352 or 353.

My son has issued a statement in Chennai and I wish to read that statement as part of my statement. ...(Interruptions) I

quote :

"I have learnt that Shri Yashwant Sinha, Member of Parliament, made a statement today in the Lok Sabha to the effect that I have acquired and hold five per cent of equity in a telecom company by name Aircel. I categorically state that neither I nor any member of my family have acquired or hold any shares in any telecom company. In particular, I categorically state that neither I nor any member of my family have acquired or hold any share in either Aircel or Maxis.

The statement was first made by a person who is known to indulge in making wild and reckless allegations. It is unfortunate that the same allegation should be repeated in Parliament by an hon. Member of Parliament. It is deeply regretted that the privileged forum of Parliament is misused to make wild and reckless allegations against a private citizen."

...(Interruptions)

Sir, I wish to add one thing. I often quote Saint Thiruvalluvar. ...(Interruptions) I want to quote him again. He said in Tamil:

Inna seidharai oruthal avar nana

Nannayam seidhu vidal

It means that people who cause ill to you, you will return it only with good. ...(Interruptions) When I was a student, I was taught by my Sister Nuns that : "God, forgive them for they know not what they do. I pray that God will forgive the sins of these people." ...(Interruptions)
